

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 373/2024 In C.P. (IB)/1374(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - VINEET K CHAUDHARY
IN THE MATTER OF
Kohinoor Crane Service
V/s
Petron Engineering Construction Ltd.

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.373/2024: -Adv. Sandeep Bajaj appeared for the Liquidator through VC. The present application is filed by the Liquidator to place on record the modified/updated list of Stakeholders Version 5 dated 08.01.2024 and the list of Stakeholders is annexed to the application. The said list of the Stakeholder is taken on record. With the aforesaid observation, the **IA.No.373/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)